NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 128(ND)/2015 RT CP No.12/Chd/HP/2016 a/w CAs NO. 13/2016 & 13/2017

M/s JST Transformateurs SAS

... Petitioner

Versus.

M/s JST Stesalit Transformers Pvt. Ltd. & Ors.

...Respondents

Present:

Mr. Dhruv Sood, Advocate for petitioner.

Mr. Saurabh Dalal, Advocate for respondents No. 2 & 3.

Learned counsel for the parties submit that the parties have entered into a compromise settlement and seek time to file resolution of Board of Directors of both the companies for having entered into the settlement. The matter be listed on 04.08.2017.

(Justice R.P. Nagrath) Member (Judicial)

July 21, 2017 saini